CP NO. 66/2016

M/s Hind Inn and Hotels Ltd.

...Petitioner.

Versus

Present:

Mr. Vaibhav Sahni, Advocate for petitioner.

Learned counsel for the petitioner again seeks time to comply with the directions dated 21.09.2016. Compliance be made by 03.10.2016. Post the matter to 04.10.2016.

(R P Nagrath) Member (Judicial)

September 30, 2016

arora

(Deepa Krishan)

Member (Technical)